

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5847 of 2011

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

07/Dated: 9th July, 2020

Heard learned counsel for the parties through V.C.

2. Learned counsel for the State prays for three weeks time to seek instruction as to what is the position regarding payment of retiral dues and ACP etc.
3. Prayer is allowed.
4. Put up this case on 31st July, 2020.

Amardeep/

(Deepak Roshan, J.)